

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No. PWDLIT/12/2021-05 dated 22.09.2021

**GOVERNMENT ORDER NO:- 4520 -JK (LD ) of 2021**

**DATED:- 22 - 09 - 2021**

Sanction is hereby accorded to the appointment of Officer of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon`ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

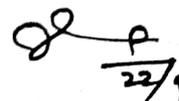
Secretary to Government.

Dated:- 22 - 09 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

15. Learned Advocate General, J&K.
16. Principal Secretary to Hon`ble Lieutenant Governor, Raj Bhawan.
17. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
18. Principal Secretary to Government, PW(R&B) Department
19. Registrar General, J&K High Court, Jammu/Srinagar.
20. Principal Secretary to Hon`ble Chief Justice, High Court of Jammu and Kashmir.
21. Director Litigation , Srinagar/ Jammu.
22. Law Officer concerned
23. Officer In Charge Litigation(OIC).
24. Private Secretary to Chief Secretary for information of Chief Secretary.
25. Private Secretary to Secretary Law.
26. Incharge Website.
27. Government Order file.
28. Concerned file.



**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

**Annexure to the Government Order No. 4520-JK(LD) of 2021 dated 22.09.2021**

<b>S No.</b>	<b>Title of the Case</b>	<b>OIC</b>
1	CP No. ---/2021 in O.A No 623/608/2021 titled Ajaz Ahmad Khan and Anr V/s UT of J&K and Ors	Mr. Mufti Imran, Superintending Engineer, R&B Circle Anantnag Kulgam
2	WP(C) No. -2021 titled Residents of Mohalla Baghandar V/s UT of J&K and Ors	Mr. Javaid Amin Qazi, Executive Engineer, R&B Division Khanabal

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